



AMITY
UNIVERSITY
—LUCKNOW CAMPUS—

XIV AMITY NATIONAL MOOT COURT COMPETITION 2023

23rd, 24th & 25th March



ORGANISED BY:

AMITY LAW SCHOOL

Amity University Uttar Pradesh, Lucknow Campus

XIV AMITY NATIONAL MOOT COURT COMPETITION 2023

23rd, 24th & 25th March



ABOUT THE EVENT

National Moot Court Competition organized by Amity Law School, Amity University Uttar Pradesh, Lucknow Campus promises once again to unite some of the finest and brightest law student in India. Since its inception in the year 2007, this competition has grown to become one of the most highly regarded events of its kind in India. The recorded footfall of the competition across the Nation has made the competition's impact widespread in all regions of the country.

Amity Law School, Amity University Uttar Pradesh, Lucknow Campus through this event aims to inspire the educational excellence and legal intellect of law students across the Nation.

Amity Law School strongly believes that the present legal education should be beyond the books; Amity Law School has inspired legal education with a collegial intellectual community. The faculties and authorities in Amity Law School have long upheld the principle that law must be studied within the context of its ultimate nature, to serve justice and humanity.

Students at Amity Law School thrive in a diverse and resource-rich atmosphere that is intellectually

invigorating, professionally supportive and forward-thinking. This is precisely why this institution is known for producing well-rounded lawyers and accomplished practitioners. Students learn and improve their advocacy skills by participating in the National Moot Court Competition. These are the reasons that Amity Law School is dedicated towards organising these kinds of events and set a benchmark every year.

Amity Law School wholeheartedly welcomes all the participants into the vibe of competition and wish them all the luck and success for this competition.



THEME OF THE EVENT

The Indian Constitution is the foundation upon which the existence of India as a nation hinges; it is more than just a rule book outlining the structure of the government. The Constitution's embellishments of equality, fraternity, and justice serve as a constant reminder of the struggles endured by the freedom warriors and the goals of our founding fathers. We all have a responsibility to uphold the genuine spirit of our Constitutional mandate as citizens.

To fulfil a citizen's obligation to his country, knowledge of the Constitution is a requirement. With this thought in mind, Amity Law School, Amity University Uttar Pradesh, Lucknow Campus is organizing, the XIV Amity National Moot Court Competition 2023. Participants will have a platform to compete and demonstrate their legal acumen during the competition. The main goal of the XIV Amity National Moot Court Competition 2023 is to introduce and develop mooted skills among law students. It also provides a platform for the mooted speakers and researchers to represent their institutions. Additionally, it will broaden their academic horizons.

GENERAL RULES

- Teams are requested to submit 8 hard copies (Petitioner-4 and Respondent-4) at the time of formal registration at the venue on 23rd March 2023.
- The language to be used during the rounds is English
- The Competition shall consist of the following rounds:**
 - Preliminary Rounds I and II.
 - Quarter- finals.
 - Semi- finals.
 - Finals
- During each of the above-mentioned rounds, the order in which the teams shall present their arguments is as follows:
 - Petitioner Speaker 1
 - Petitioner Speaker 2
 - Respondent Speaker 1
 - Respondent Speaker 2
 - Rebuttal: Petitioner - Any one of the two Speakers
 - Sur-rebuttal: Respondent-Any one of the two Speakers

Note: The detailed rules & regulations of the competition may be found in a separate document

WHO CAN PARTICIPATE?

- The Competition is open to all students, enrolled bona fide on a regular basis in an undergraduate law course (3 years/5 years) conducted by any recognized College/ Institution/ University.
- A recognized College/Institution/University is entitled to send a maximum of 3 teams to the competition.
- Each team shall comprise a minimum of two members and a maximum of three members. In a team comprising of two members, both members shall be designated as Orators. In a team comprising three members, two members shall be designated as Orators and the third member shall be designated as a Researcher.
- Teams shall not disclose their identity or that of their institution. However, the speakers can disclose their names only to the bench during the oral arguments.
- No additional member or team coach is allowed to accompany the team.

AWARDS AND PRIZES

Winning Team: Rs. 21,000/-

Runners Up: Rs. 10,000/-

Best Speaker/Mooter: Rs. 3,000/-

Best Memorial: Rs. 3,000/-

Best Researcher: Rs. 3,000/-

Medals for winners and runners up

Medals for winners and runners up

DATES	PARTICULARS
12th January 2023	Release of moot proposition
20th February 2023	Last date of provisional registration
1st March 2023	Last date for clarifications
3rd March 2023 (23:59 Hrs)	Release of clarifications
12th March 2023 (23:59 Hrs)	Last date for submitting the softcopy of the memorial
23rd March 2023 (23:59 Hrs)	Last date for submitting the hardcopy of the memorial
23rd March 2023	Inaugural function, Orientation of participants, Researchers' test, Memorial exchange and draw of lots
24th March, 2023	Preliminary rounds
25th March, 2023	Quarter-Final and Semi-Final Rounds
25th March, 2023	Final Round
25th March, 2023	Valedictory Ceremony

METHOD OF REGISTRATION

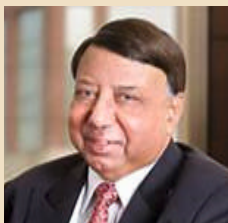
- **The Participants Shall register themselves and pay the fees for the competition using the following link:**
<https://www.amity.edu/lucknow/paymentgateway/mootcourt2023/>
- The teams may also register through the registration link available on the Official Website and by paying the registration fee as provided. Each Team shall complete such registration by 20th February, 2023. (11:59 P.M. IST).
- **The link for the website**
<https://contactamitynational.wixsite.com/xivamitynational>
- REGISTRATION FEE is Rs. 4,500/- + GST Only.
- Registration fee will be NON-REFUNDABLE in case of non-participation after registration.

ACCOMODATION, FOOD AND TRANSPORTATION

- Accommodation shall be provided to all teams by the organizers from the evening (17:00 hrs IST) of 22nd March 2023 till the evening of 25th March 2023(19:00 hrs IST).
- Food and Transportation (to and from the venue) shall be provided to all the teams for the duration only
- The participants must abide by the rules and regulations observed in the campus and the hostel, non-compliance with which may lead to disqualification.
- Teams should send their travel plan, as and when asked by the organising committee as soft copy

NOTE: Intake/use/mere possession of any prohibited substances (e.g., cigarette/alcohol/narcotic substances/ any sharp object) is strictly prohibited during the stay throughout the competition, non-compliance of which may lead to immediate disqualification.

for any queries contact us at : contact.amitynational@gmail.com

**CHIEF PATRON****Hon'ble Dr. Ashok K. Chauhan**

Founder President
Amity Education Group

**CO- PATRON IN CHIEF****Hon'ble Dr. Aseem Chauhan**

Chancellor, Amity University Rajasthan & Amity University Haryana
Chairman, Amity University Uttar Pradesh, Lucknow Campus

**PATRON****Prof. (Dr.) Balvinder Shukla**

Vice-Chancellor
Amity University Uttar Pradesh
Sr. Vice President RBEF

**PATRON****WG. CDR. (Dr.) Anil Kumar (Retd)**

Deputy Pro Vice-chancellor & Director, Aset
Amity University Uttar Pradesh,
Lucknow Campus

**CHAIRPERSON OF THE EVENT****Prof. (Dr.) J.P. Yadav**

Director, Amity Law School
Amity University Uttar Pradesh
Lucknow Campus

ORGANISING COMMITTEE
FACULTY CONVENER
**Mr. Ashutosh Kumar Shukla**

Assistant Professor , Amity Law School
Amity University Uttar Pradesh
Lucknow Campus
+91 94543 19927

**Ms. Juhi Saxena**

Assistant Professor, Amity Law School
Amity University Uttar Pradesh
Lucknow Campus
+91 73762 23317

**Ms. Palak Jawa**

Assistant Professor, Amity Law School
Amity University Uttar Pradesh
Lucknow Campus
+91 93372 90665

STUDENT CONVENER

- Rishi Raaj
+91 90443 65694

STUDENT CO-CONVENERS

- Tanya Mishra
+91 93367 23444
- Bhaskar Mishra
+91 97925 83927

STUDENT ORGANIZING SECRETARIES

- Akhya Tewari
+91 87950 26989
- Vedang Kapoor
+91 99198 83883

**Ms. Adya Pandey**

Assistant Professor, Amity Law School
Amity University Uttar Pradesh
Lucknow Campus
+91 88402 30613

**Ms. Aakansha Verma**

Assistant Professor, Amity Law School
Amity University Uttar Pradesh
Lucknow Campus
+91 78439 85183

**Ms. Ekta Rose**

Assistant Professor, Amity Law School
Amity University Uttar Pradesh
Lucknow Campus
+91 94504 34901

FACULTY COORDINATORS

AMITY UNIVERSITY, LUCKNOW CAMPUS

Amity University Uttar Pradesh, Lucknow Campus is a part of India's leading Educational Group with a Legacy of Excellence in Education spanning over two decades and, campuses spread over 1200 acres including 11 world-class universities, 25 schools & pre-schools 150+ top ranked institutions, and 10 overseas campuses across London, U.S.A., Singapore, Mauritius, Dubai, Abu Dhabi, South Africa, China (Beijing & Nanjing) and Romania. The Group is home to 150,000 students pursuing over 300 Programme in over 60 diverse disciplines across pre-school to Ph.D. Amity University, Uttar Pradesh; Lucknow Campus is built on a foundation which embodies all the qualities that have made Amity institutions world class over the last two decades. Amity has instituted Global Standards in Education, Training and Research with world class infrastructure and the latest teaching methodologies with the mission to train future leaders of the corporate world. The University strives to blend modernity with tradition in each of its students.

CAMPUS HIGHLIGHTS:

40-acre hi-tech campus with state-of-the-art facilities

200 advanced labs in various disciplines

Air-conditioned and amphitheatre style classrooms

Well-stocked library with over 65,000 books, 17,000 journals and Reference Books

On-campus hostel for 2,000 students



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For further information, please contact:

Amity Law School, Amity University Uttar Pradesh, Lucknow Campus. Malhaur
(Near Railway Station), PO: Chinhat, Lucknow, U.P.- 226028

Tel: +91-92-369-09051, 99-184-77666, 0522-2399418, 6525676, Fax: 0522-2399610

E-mail: admissionlko@amity-edu | Website: www.amity.edu/lucknow

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